

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs
(Legislation Section) Civil Secretariat
Jammu/Srinagar

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**The Additional Registrar (Adm),
High Court of Jammu and Kashmir and Ladakh,
Srinagar**

No: LAW-Leg/88/2025-10 [7684387] Dated: 30 -09-2025

**Subject: Training Material prepared by NALSAR University
Hyderabad for awareness generation and
strengthening the implementation of the PCR Act,
1955, SC/ST (PoA) Act. 1989 and the scheme**

Sir,

I am directed to forward herewith a copy of OM No. SWD-CTBC/9/2025-02 dated 15.09.2025 along with its enclosures received from the Social Welfare Department regarding the subject cited above for information and further necessary action.

Yours faithfully,

Reyaz Ali Bhat
30-09-25
(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Encls: (As above)

✓ Copy alongwith copy of its enclosures to the Incharge Website, Department of Law, Justice and Parliamentary Affairs with the request to kindly upload the same on the Web portal.

Ph.No.0191-2579126/254275
0194-2506067/2506279

email: socialwelfare.adm@gmail.com



Union Territory of Jammu and Kashmir
Social Welfare Department
Civil Secretariat, J&K

O.M No. SWD-CTBC/9/2025-02(7680576)

Dated: 15.09.2025

Subject: Training Material prepared by NALSAR University Hyderabad for awareness generation and strengthening the implementation of the PCR Act, 1955, SC/ST (PoA) Act, 1989 and the scheme-reg.

The undersigned is directed to invite kind attention of Principal Secretary to the Government, Home Department & Administrative Secretary, Law Department and to forward herewith a copy of communication bearing No. PCR-11011/9/2024-PCR dated 22.08.2025 received from Ministry of Social Justice and Empowerment regarding the captioned subject with the request for taking further necessary action in the matter and furnishing of monthly action taken reports enabling this department to forward the same to the Ministry concerned.

(Dr. Zeba Saleman)JKAS
Under Secretary to the Government
Social Welfare Department

Principal Secretary to the Government,
Home Department
Administrative Secretary to the Government,
Law Department

8/25/25, 11:09 AM

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PCR-11011/9/2024-PCR
 Government of India
 Department of Social Justice and Empowerment
 Ministry of Social Justice and Empowerment

Shastri Bhawan, New Delhi
 Dated: 22-08-2025

To

1. The Addl. Chief Secretary/Principal Secretary/Secretary,
 SC/ST Development/Welfare Department,
 All State Governments/Union Territory Administrations.
2. The Addl. Chief Secretary/Principal Secretary/Secretary,
 Home Department,
 All State Governments/Union Territory Administrations.

Subject: Circulation of the training material prepared by NALSAR University, Hyderabad for awareness generation and strengthening the implementation of the PCR Act, 1955, SC/ST (PoA) Act, 1989 and the scheme-reg.

Sir/Madam,

I am directed to refer to the subject noted above and to forward herewith a link of the training material/module prepared by NALSAR in collaboration with Department of Social Justice & Empowerment. The modules were launched in the presence of Secretary, Social Justice & Empowerment on 12th July, 2025 at NALSAR University, Hyderabad for the strengthening of the Exclusive Special Courts (ESCs), Special Police Stations (SPSs) and awareness generation under the Centrally Sponsored Scheme for effective implementation of the PCR Act, 1955, and the SC/ST (PoA) Act, 1989.

https://drive.google.com/drive/folders/1N9-d6g-j-LuSUXiD2UZxYhKpQz3pMaux?usp=drive_link

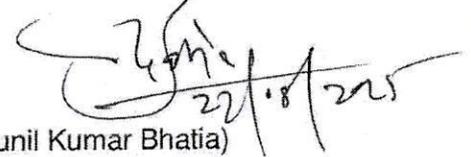
2. In this regard, the State/UT Governments are requested to take necessary action to impart training to the officials of the implementing agencies of the PCR Act, SC/ST (PoA) Act and the scheme at state/district/block level and thereafter, monthly action taken report may be

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submitted to this department by 7th day of the subsequent month.

Yours faithfully,



(Sunil Kumar Bhatia)

Under Secretary to the Government of India

sk.bhatia69@nic.in

011- 23388580

Copy to:-

1. The Secretary, Ministry of Home Affairs, North Block, New Delhi (for information and issuing necessary directions in this matter).
2. The Secretary, Department of Justice, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi for issuing necessary directions in this matter).

Copy for information to:

- i. PPS to Secretary, DoSJE, New Delhi
- ii. PPS to AS (CKD), DoSJE, New Delhi
- iii. PS to Director (PCR-PoA), DoSJE, New Delhi